

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 10  
CP No. (IB)-27/95/JPR/2021  
Under Section 95 of IBC, 2016**

**In the matter of:**

**Shapoorji Pallonji Finance Pvt. Ltd.**

**...Petitioner**

**Versus**

**Ajay Kumar Singh**

**... Respondent**

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Cyrus Bharucha, Adv.  
Rohit Lalwani, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.  
Bhakti Popat, Adv.  
Dinesh Bulli, In Person  
Jatin Doshi, In Person  
Mithil Pattani, In Person

For the Respondent : None-appeared

**ORDER**

For order, refer to related matter, CP No. (IB)-25/95/JPR/2021 (Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh), listed at Item No. 08 today.

Order is reserved.

--Sd--  
(Raghu Nayyar)  
Technical Member

--Sd--  
(Ajay Kumar Vatsavayi)  
Judicial Member

June 17, 2021